



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2315/2022	RUNTI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, ELEM. EDU SC, SSA
2	WP(C)/2/2024	NAYAN MONI CHETIA Versus THE STATE OF ASSAM AND 6 ORS	DR R C BORPATRA GOHAIN MR. S AHMED	MS. SUDAKSHINA K. (r-4,6,7) MS. P BARUAH (r-4,6,7) SC, SEC. EDU.
3	WP(C)/287/2024	JAHIDUL ISLAM MULLAH Versus THE STATE OF ASSAM AND 7 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM SC. REVENUE
4	WP(C)/499/2024	LILIMA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	GA, ASSAM
5	WP(C)/1262/2024	SUBHASH KUMAR Versus PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
6	WP(C)/1494/2024	MADHAB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM MR. M MORE (r-2,3) MR. A BORPUZARI (r-2,3) MR. P K SHARMA (r-2,3)

LEAVE NOTE OF ADVOCATES FOR 23/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024

11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024
20)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
21)	MR P C DEY	26-04-2024	To	04-05-2024
22)	S BORGOHAIN	23-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1328/2013	MD. ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.H K GOGOI MR.S ROY MR.B AHMED	GA, ASSAM MR A TEWARI MRSS P TEWARI
2	WP(C)/3952/2016	SMT. HEMALATA GOGOI and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K R PATGIRI MR.B GOGOI	GA, ASSAM MR.M CHOUDHURY SC, DLR
3	WP(C)/4141/2016	GIRINDRA DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	SC, SECONDARY EDUCATION MR.A DEKA
4	WP(C)/4160/2016	NAWAB MOHAMMAD HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR J RAHMAN	MR. N SARMA SC, SECONDARY EDUCATION
5	I.A.(Civil)/4165/2019 in WP(C)/1267/2010	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. S C KEYAL SC, CBI	GA, AP GA, AP
	WITH I.A.(Civil)/1887/2020	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH, CBI Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	SC, CBI	MR. R SEKHAR (r-5) M G SINGH (r-5) GA, ARUNACHAL
	WITH I.A.(Civil)/977/2022	SUPERINTENDENT OF POLICE Versus THE STATE OF ARUNACHAL PRADESH	MR. R K D CHOUDHURY	MR. R SEKHAR (r-4) M G SINGH (r-4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024
20)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
21)	MR P C DEY	26-04-2024	To	04-05-2024
22)	S BORGOHAIN	23-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3095/2022	SMT. CHAYA DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M DEVI MR. A DEY MR. A DAS	MR. K GOGOI MR. J ABBAS (R-4) MR M HANDIQUE (R-4) MR. M ISLAM (R-4) SC, NF RLY
2	WP(C)/5324/2022 CAVT. NO.07922/022,	SHAHANAJ BEGUM SHAH Versus THE STATE OF ASSAM AND 20 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN FOR CAVEATOR
3	WP(C)/7044/2022	BHASKAR HAZARIKA Versus THE ASSAM AGRICULTURAL UNIVERSITY, JORHAT AND 4 ORS	MR. M DUTTA MS S DEV	SC, AAU
4	WP(C)/7324/2022	MD. ARIF ANSARI AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A K GUPTA (R6) MR. R S MISHRA (R6) SC, REVENUE
5	I.A.(Civil)/367/2024 in WP(C)/1138/2021	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	G UDDIN	GA, ASSAM MR. S MITRA, SC, GAIL (R-4,5) DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 23/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024

11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024
20)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
21)	MR P C DEY	26-04-2024	To	04-05-2024
22)	S BORGOHAIN	23-04-2024	To	26-04-2024